

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 991
TO BE ANSWERED ON 07.02.2020

Notification on Western Ghats

991. ADV. ADOOR PRAKASH :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it has come to the notice of the Government that it has been directed by the National Green Tribunal to issue final notification on Western Ghats by March, 2020;
- (b) if so, the details thereof and the response of the Government thereto;
- (c) whether all the concerned States have furnished the required details; and
- (d) if so, the details thereof and the likely date of final notification?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

(a) to (d) Yes Sir. The direction have been issued by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, vide its Order dated 22nd November, 2019 in the matter of Goa Foundation Vs. Union of India, in the Execution Application No. 19/2019 in O.A. No. 597/2018.

After publishing the latest draft Notification on 03.10.2018, the responses have been received from the States of Kerala, Tamil Nadu, Karnataka, Goa, Maharashtra and Gujarat. The States have requested for reduction of the respective area.
